

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 202 of 2010 & 203 of 2010

Dated: 7th May, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Reliance Infrastructure Limited Appellant (s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Hasan Murtaza
Mr. Akhil Sibbal

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bhardwaja

ORDER

Heard Learned Counsel for the parties. They are directed to file their written submissions by 29th May, 2012. Post the matter for reporting compliance on **29th May, 2012**.

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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